



DEPUTY GENERAL MANAGER & RECOVERY OFFICER  
RECOVERY CELL  
EASTERN REGIONAL OFFICE

Tel: 033-23023000

E Mail: [recoveryero@sebi.gov.in](mailto:recoveryero@sebi.gov.in)

ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS

Attachment Proceeding No. 13654 & 13655 of 2025

Certificate No. RC8081 of 2024

Principal Officer/ Chairman & Managing Director/ CEO,  
All the Banks in India, All the Mutual Funds in India &  
NSDL/CDSL, Mumbai

- Whereas the aforesaid notices of attachment nos. 13654 & 13655 of 2025 dated January 15, 2025, were issued, attaching the Bank/Locker/Demat accounts and Mutual Fund Folios of the Defaulter, by the Recovery Officer in execution of Certificate No. RC8081 of 2024 dated September 27, 2024, for recovery of funds, of a sum of **Rs. 5,86,000/- (Rupees Five Lakh Eighty-Six Thousand Only)** along with further interest, all costs, charges and expenses etc., against **Rashmi Mishra (PAN: AMYPM4378H)** in the matter of Illiquid Stock Options
- And whereas a Notice of Attachment in the above proceedings dated January 15, 2025, was issued attaching the Bank and Demat accounts of the Defaulters.
- And Whereas Rashmi Mishra had filed an application before Hon'ble SAT seeking relief from the attachment proceedings, the Hon'ble SAT vide order dated January 16, 2026 has directed that "*Appeal Nos. 63 of 2025 and 89 of 2025 are allowed. The impugned orders dated May 30, 2023 and May 31, 2023 respectively are set aside*".
- In view of the above, you are hereby directed to release the Bank Accounts/ Lockers, Demat Accounts, Mutual Fund Accounts of the Defaulter, if any, pursuant to the above said notice(s) of attachment.
- If the defaulter is not having any type of account/ folios with you, the same need not to be informed to SEBI.
- This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Kolkata this 28<sup>th</sup> day of January, 2026.

SEAL



Copy to:

Rashmi Mishra  
Address – Flat No. A/18, 3<sup>rd</sup> Floor, Plaza Tower Complex, 8 Nayapatti Road, Kolkata, West Bengal - 700055

Mitrajeet Dey  
RECOVERY OFFICER  
मित्रजीत देय / Mitrajeet Dey  
बमुली अधिकारी एवं उप भाग्यवंदक  
Recovery Officer & Dy. General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
कालकाता / Kolkata